

MURDER REFERENCE DECIDED BY THE HON'BLE DIVISION BENCH OF HON'BLE MR. JUSTICE VINIT KUMAR MATHUR AND HON'BLE MR. JUSTICE CHANDRA SHEKHAR SHARMA AT PRINCIPAL SEAT, JODHPUR.

Sr.No.	Case No.	Title of the Case	Pronounced on
1.	02/2025	State Vs. Kishan Lal	07.04.2026
2.	02/2022	State Vs. Jitendra & Jitu	16.04.2026
3.	01/2025	State Vs. Hoorji	22.04.2026
4.	01/2024	State Vs. Kalu	18.05.2026
5.	04/2025	State Vs. Prem Lal	14.07.2026
6.	03/2025	State Vs. Pahad Singh	21.07.2026
7.	02/2021	State Vs. Dinesh	24.07.2026
8.	03/2022	State Vs Narpal Singh	27.07.2026
9.	02/2024	State Vs Kamlesh Aka Karan	30.07.2026
10.	02/2023	State Vs Ramesh Kumar Dhakad	06.08.2026

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Sr.No.	Case No.	Title of the Case	Pronounced on
1.	03/23	State Vs. Arjun Singh	03.10.2025